

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/53(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	GATEWAY FINANCIAL SERVICES LTD
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

Appearances (via video conferencing/physically)

Ms.Madhuri Pandey,PCS] For the petitioner

ORDER

1. Ld.authorised representative for the petitioner present.
2. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**